

Fokker Friendship Aircraft Damaged at Agartala

3240. **Shri Vishwa Nath Pandey:**
Shri D. C. Sharma:
Shri Ram Harkh Yadav:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that an Indian Airlines Fokker Friendship aircraft was damaged at Agartala Airport and could not return to Calcutta on the 5th March, 1966; and

(b) if so, the causes of the accident?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir. The four main wheel tyres of the aircraft burst while landing.

(b) The incident is under investigation.

Cultivation of Land on Sides of Railway Lines

3241. **Shri H. C. Soy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that Railway authorities in Chakradharpur Railway Division on South Eastern Railway have refused to cooperate with local kisans to grow more food on the waste lands near Chakradharpur on the sides or railway lines;

(b) whether it is also a fact that they have refused to allow irrigation water to pass from one side of the railway line to the other near Chakradharpur, Khamardihi and Khas Jamda on Gua-Branch line, in spite of repeated requests from the local district administration and people; and

(c) if so the co-ordination and co-operation to be effected between the two Ministries in the matter?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri

Shyam Dhar Misra): (a) to (c). The required information is being collected from the Government of Orissa and the Railway Authorities and will be placed on the Table of the Sabha as soon as it is received from them.

Relaxation of Restrictions at Airports

3242. **Shri E. Barua:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government are aware of the relaxation of restrictions when V.I.Ps depart from or arrive at our airports; and

(b) if so, the steps taken to adhere to the rules?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy) (a) and (b). At the time of the arrival/departure of V.I.Ps. at the aerodromes under the control of the Civil Aviation Department, permission is generally accorded to—

(i) accredited press representatives and official photographers for taking photographs of the V.I.P. and party; and

(ii) diplomats, high officials and certain important members of the public like Members of Parliament to go near the aircraft to welcome the V.I.P. and party.

The permission is granted within the framework of rules and regulations and requirements of aerodrome security are in no way compromised.

Sugar Mills in Madras State

3243. **Shri S. Kandappan:**
Shri Muthu Gounder:
Shri Sivasankaran:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) how many applications were received since January, 1965 upto

now by Government from Madras for the setting up of new sugar Mills in that State both in the private and co-operative sectors; and

(b) how many of them were granted licenses?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Four—Three Joint Stock and one Cooperative.

(b) One Cooperative is likely to be granted a licence shortly.

दिल्ली से लोक-सभा की सदस्यता संख्या में वृद्धि

3244. श्री श्रींकार लाल बेरवा : क्या बिचि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली से लोक-सभा की सदस्यता संख्या को बढ़ाने के सम्बन्ध में विचार जानने के लिये बुलाई गई बैठक परिषीमन आयोग द्वारा स्थगित कर दी गई है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

बिचि मंत्रालय में राज्य मंत्री (श्री चं० रा० पट्टाभिरामन) : (क) जी हां । परिषीमन आयोग की एक बैठक दिल्ली के लिए सहयोजित सदस्यों के साथ, दिल्ली में संसदीय निर्वाचन क्षेत्रों के परिषीमन पर विचार विमर्श करने के लिए 9 मार्च, 1966 को की गई थी । यह बैठक पहले 22 मार्च, 1966 के लिए स्थगित की गई थी और फिर अनिश्चित काल के लिए मूलतः कर दी गई ।

(ख) चूंकि मसद् की संयुक्त प्रवर समिति का कार्यकाल, जिससे आशा की गई थी कि वह अपनी रिपोर्ट 1 अप्रैल, 1966 को या इससे पूर्व पेश कर देगी, संसद् के प्रवेश सत्र के प्रथम दिन तक के लिए बढ़ा दिया गया है । अतः परिषीमन आयोग ने आगे की कार्यवाही के बारे में कोई निश्चय नहीं किया है ।

Supply of Rice to Kerala

3245. Shri Vasudevan Nair:
Shri Warrior:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the quantity of rice supplied to Kerala from other States and from the Central sources during February and March, 1966?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): All supplies to Kerala, whether from other States or from imports, are arranged on Central Government account. During the period 1st February to 19th March, 1966 about 92,000 tonnes of rice was supplied to Kerala.

Development of Ports in Mysore

3246. Shri Linga Reddy: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the number of major and minor ports in Mysore State with their names;

(b) the amount set apart for their development in the Third Five Year Plan port-wise;

(c) the details of plans and estimates for their development; and

(d) the extent to which they have been developed?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) There are twenty-one minor ports in Mysore State, viz. Mangalore, Mulki, Malpe, Hangarkatta, Coondapur, Byndoor, Bhatkal, Shirali, Murdeshwar, Manji, Honavar, Kumta, Tadri, Gangavali, Ankola, Belakeri, Chendia, Binge, Karwar, Sacashivagad and Majali.

(b) to (d). The Central Sector of the Third Five Year Plan included an outlay of Rs. 59.12 lakhs for the development of the minor ports in Mysore State. The details of the schemes and the progress thereon are